## ATTENDANCE-CUM-ORDER SHEET OF HEARING

## NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

TP No. 37/391/394/GB/2017 (CP NO.15/2016)

Adhunik MSP Cement (Assam) Ltd

- Petitioners

## PRESENT

Hon'ble Mr. Justice P K Saikia, Member (J)

Date of Order: 16.03.2017

| Name of the Company |         |
|---------------------|---------|
| Under Section       | 391/394 |

| SI. | Name & Designation of Authorized     | Appearing on behalf of | Signature |  |
|-----|--------------------------------------|------------------------|-----------|--|
| No. | Representative.(in Capital Letters). |                        | with date |  |

## ORDER

Heard Mr. A.K.Sahewalla, Ms. S.Saikia, P.Saikia and Mr. W.Sharma, learned counsel appearing for the petitioner companies.

Mr. K.Sanyal, Asstt. Director, Office of the RD (NER), Shillong has appeared before this court today and prays for some time to file affidavit on behalf of ROC/Official Liquidator and other connected Central Govt. Department in the present proceeding.

Mr. A.K.Sahewalla, learned counsel for the petitioners, on the other hand, submits that notice had already been served on all the authorities who are statutorily required to be served with notice of this proceeding and 30 days period, granted to those authorities to respond to the confirmation of scheme for amalgamation of the petitioner companies had already been over and, therefore, according to Mr. Sahewalla, there is no point for further extension of time as prayed for by Mr. K.Sanyal, Asstt. Director, Office of the RD (NER), Shillong.



However, on hearing the parties, prayer for extension of time is allowed.

List the matter on 29.03.2017.

Mr. K.Sanyal, Asstt. Director, Office of the RD (NER), Shillong may file affidavit, if any, on behalf of the authorities aforesaid in regard to the prayer made in the proceeding in hand on the next date.

Member (Judicial) National Company Law Tribunal Guwahati Bench: Guwahati

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